

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE  
LOK SABHA  
UNSTARRED QUESTION NO. 3604**

**TO BE ANSWERED ON MONDAY, AUGUST 11, 2025/ SRAVANA 20,  
1947(SAKA)**

**RECIPROCAL TARIFF THREAT OF USA ON INDIAN GOODS**

**3604. SHRI M K RAGHAVAN:**

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Government has made any assessment on impact of USA's reciprocal tariff threat on Indian goods;**
- (b) if so, the details thereof;**
- (c) the specific goods or sectors of the country expected to be affected by the implementation of the USA's reciprocal tariff threat; and**
- (d) the action taken by the Government to address the concerns of affected sectors?**

**ANSWER  
MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI PANKAJ CHAUDHARY)**

**(a) and (b) Reciprocal tariff at the rate of 25% is proposed to be imposed on certain goods exported from India to the USA starting from August 07<sup>th</sup>, 2025. It is estimated that around 55% of total value of India's merchandise exports to the US will be subject to this reciprocal tariff. It may be noted that reciprocal tariffs at varying rates have been imposed by the US on imports from all countries. Combination of different factors such as product differentiation, demand, quality, contractual arrangements would determine the impact on India's exports.**

**(c) and (d) The Department of Commerce is engaged with all stakeholders including exporters and industry for taking feedback of their assessment of the situation. The Government attaches the utmost importance to protecting and promoting the welfare of our farmers, entrepreneurs, exporters, MSMEs etc. and will take all necessary steps to secure our national interest.**

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